

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 88 of 2011 &  
I.A. No. 157 of 2011**

**Dated : 23<sup>rd</sup> September, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**PTC India Limited**

**Versus**

**Gujarat Electricity Regulatory Comm. & Anr.**

**....Appellant (s)**

**... Respondent (s)**

Counsel for the Appellant (s) : Mr. Parag Tripathi, ASG with  
Mr. Varun Pathak & Mr. Shadan Farasat

Counsel for the Respondent(s): Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan for GUVNL  
Ms. Surbhi Sharma with  
Mr. S.R. Pandey (Rep.) for GERC

**ORDER**

Heard the learned counsel for the parties.

Post the matter **for Orders on 27.9.2011**

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

KS/ AK